

Declaration of Assets and Liabilities

Year 2025-2026

I, **SANJAY KUMAR CHOUDHARY**, son/daughter/wife of **Raja Ram Choudhary** aged **47** years, belonging to **Bihar Vidhan Sabha**, service and presently working as **Under Secretary** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (s) Ruby Kumari (Wife)	Dependant-1 Name Divya Rani (Daughter)	Dependant-2 Name Samrat Mayank Kashyap (son)	Dependant-3 Etc. Name
(i)	Cash	50,000/-	75,000/-	Nil	Nil	N.A.
(ii)	Deposits in Bank, Financial Institutions and Non-Banking Financial Companies	Rs. 6,56,689/- in SBI Rs. 10,00/- in MBGB	Rs. 3,15,234/- in Bank of India	Nil	Nil	N.A.
(iii)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil	Nil	N.A.
(iv)	Other financial Institutions, Nss, postal savings, LIC policies, etc	Annual premium in LIC policy is Rs. 8705/- Sahara India Purchased Value- Rs. 7,50,000/-	Annual premium in LIC policy is Rs. 9422/-	Nil	Nil	N.A.
(v)	Motor vehicles (details of make, etc.)	Motorcycle Bajaj Caliber BRIV-3313, Honda motorcycle Passion + BR01JQ/1118 and Pleasure+XTEC BR01JM/7981	Nil	Nil	Nil	N.A.
(vi)	Jewellery (give details of weight and value)	Gold 40 gram	Gold 150 gram Silver 200 gram	Gold 10 gm.	Gold 5 gram	N.A.
(vii)	Other assets, such as values of claims/ interests	Nil	Nil	Nil	Nil	N.A.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sanjay
13/12/26

B. Details of Immovable assets

[Note: properties on joint ownership indicating the extent of joint ownership will also have to be indicated]

sr. No.	Description	self	Spouse Name (s) Ruby Kumari (Wife)	Dependant-1 Name Divya Rani (Daughter)	Dependant-2 Name Samrat Mayank Kashyap	Dependant-3 Etc.Name
(i)	Agricultural Land -Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	N.A.
(ii)	Non- Agricultural Land - Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	Nil	2.1875 Decimal Mauza- Jakkanpur Khata No.- 30, Plot No.-155, Patna Sadar <u>Purchased Value</u> 15,25,000/-	Nil	Nil	N.A.
(iii)	Buildings (Commercial and residential) -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	N.A.
(iv)	Houses / Apartments, etc. - -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Uncestral land Mauza- Jakkanpur Patna Sadar 1185 Sq. ft <u>Value 30,00000/-</u>	Nil	Nil	Nil	N.A.
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	N.A.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :-

(Note: please give separate details for each item)

sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on 12.02.2026
(a)	(i) Loans from Banks	SBI, BhagwatNagar Branch, Patna Home Loan Amount- 26,50,000/-	25,65,439/-

	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also permanent Account Number (PAN)]	Tax -1,35,371/- Assessment year 2025-2026 PAN No.-- AJAPC3996J	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

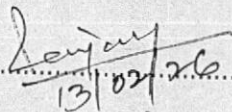
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)S

Cadre :-
Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....

Name of Employee **Sanjay Kumar Choudhary**

Designation **Under Secretary**

Department **Bihar Vidhan Sabha**

Place **Patna**

Date...13/02/26...

Note: Please sing each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format